(d) Adequate compensation will be paid for the land and other assets when acquired. Plans are now being worked out not only for rehabilitation of the displaced families but also set up a number of inslitutions that could transform this region industrially.

Assessment of Fluctuations in Rainfall

1477. Dr. B. L. SHAILESH: Will the PRIME MINISTER be pleased to state whether any attempt has been or is being made to assess year-to-year fluctuations in rainfall on an all India basis and examine its utility?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPART-MENTS OF OCEAN DEVELOPMENT. ATOMIC ENERGY, ELECTRONICS SPACE, (SHRI SHIVRAJ V. PATIL): Yes, Sir. A large number of studies have been conducted by the Meteorologists to assess the year-to-year fluctuations in rainfall. This information is being used to understand the nature of Indian monsoon and its relationship with other large scale ocean and atmospheric phenomena.

Joint Ventures in Electronics

- 1478. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:
- (a) whether there is good scope for Indo-Singapore joint venture in electronics;
- (b) whether efforts have been made by Government of India and the Government of Singapore to establish joint ventures in electronics; and
- (c) if so, the steps taken by both the Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PAŢIL): (a) Yes Sir.

(b) and (c) While there are no direct efforts at Government level of the two countries, the trade development agencies, industry associations and individual enterpreneurs have established good contacts with their respective counterparts. A seminar on "Market opportunities for Electronics in India" was organised in Singapore in October, 1985. This was followed by a visit of an Electronics delegation from Singapore in December, 1985.

Amount for Atomic Power Plant

1479. SHRIMATI JAYANTI PAT-NAIK:

DR. KRUPASINDHU BHOI:

Will the PRIME MINISTER be pleased to state:

- (a) the amount earmarked towards the establishment of the new Atomic Power Stations in the Seventh Plan; and
- (b) the other steps taken in regard to the setting up of these plants?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): (a) Rs. 1410 crores have been earmarked during the Seventh Plan for atomic power projects.

(b) Action has been initiated for selection of additional sites for Atomic Power Stations to be started during the Seventh Plan.

Incians Killed in Iran-Iraq war

- 1480. SYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the number of Indians killed in the Iran-Iraq war.
- (b) the number of Indians repatriated to India from the war zone; and
- (c) whether any compensation has been paid by the Governments of Iran and Iraq for the loss of life and property suffered by Indians?

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THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN): (a) According to the latest information a total of 22 Indians have died so far as a result of the Iran-Iraq war since its beginning. Of these, 18 deaths occurred before end of 1985, while 4 Indians died in February 1986 as a result of attack on a Greek registered ship in the Gulf.

- (b) It has not become necessary to repatriate any Indian national so far during this year.
- (c) Iraqi Government paid compensation to 7 Indian nationals killed in Basra in September, 1980. The question of compensation in the rest of the cases of death have been handled directly by the Shipping Companies concerned with the next of kin as per the employment contracts. The compensation cases of 4 persons who died last month have been taken up by our Mission with the concerned shipping company. Exact details of loss of property suffered by Indian nationals or companies are not available.

Denudation of Forest

- 1481. SHRI P. R. KUMARA-MANGALAM: Will the PRIME MINISTER be pleased to state:
- (a) whether forest cover has dwindled to less than 10 per cent as against 25 per cent laid down under Forest Policy;
- (b) whether this information has been provided now by satellite information unit at Dehradun; and
- (c) whether Government would book this unit up with computers to ensure correct and timely information and monitoring?

THE MINISTER OF STATE IN TNE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) The registered area of forests in the country is 22.73 percent of the total geographical area as against 33-1/3% laid down in the National Forest Policy. The actual area with tree cover has been assessed

as only 14.19% as per analysis of satellite imagery for 1980-82.

- (b) This information was provided by National Remote Sensing Agency, Hyderabad.
- (c) Government propose to make use of computers for forest survey work, using remote sensing techniques.

Satellite Launching Stations at Kerala

- 1482. SHRI SURESH KURUP: Will the PRIME MINISTER be pleased to state:
- (a) whether ISRO has not considered Kerala as a suitable place for establishing further satellite launching stations; and
 - (b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPART. MENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELEC-TRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): (a) and (b) The selection of a suitable place for establishing satellite launching stations is based on various considerations, which include, the locations area of land which is free of regular population, and most importantly, certain technical constraints such as launch safety, launch trajectory realisation and launch window constraints. There are no plans as of now to establish a satellite launching station in Kerala. The main satellite launching station of ISRO already exists at Sriharikota in Andhra Pradesh.

Legislation on Manufacture, Import and Disposal of Hazardous Substances

- 1483. SHRI B.V. DESAI: Will the PRIME MINISTER be pleased to state:
- (a) whether a comprehensive legislation on manufacture, import, use, distribution and disposal of Hazardous substances is likely to be introduced in the Parliament;